

person, viz, Shri Vanshraj, a resident of Nakhas, Thana Pukhta Sarai, Distt. Jonpur, managed to escape on the appearance of police party. A regular case in this regard has also been registered by the Locknow City Police and a search party led by a senior police officer has been sent to Calcutta in search of the fourth accused.

**Restriction on Imports for Processed Foods and Flavouring Essences**

7049. SHRI DILEEP SINGH BHURIA : Will the Minister of COMMERCE be pleased to refer to the new Import policy and state :

(a) the reason why the imports are restricted to 10 per cent of F. O. B. value of exports for processed foods ;

(b) the reasons why there is a further restriction of 10 per cent of the import licence value for flavouring essence and ;

(c) the reasons why the exporter cannot utilise 100 per cent of his import entitlement for importing flavouring essences ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) Under the Import Policy for Registered Exporters, rate of import replenishment is fixed keeping in view the value of the relevant item (s) used in the export product vis-a-vis F. O. B. value of export product.

(b) Further restriction on the import of particular item (s) within overall import entitlement is also imposed keeping in view the criterion of extent of utilisation of the relevant item (s) in the export product.

(c) Does not arise in view of (a) and (b) above.

**Decline in Performance of STC**

7050. SHRI MURLIDHAR MANE : Will the Minister of COMMERCE be pleased to state :

(a) whether there have been a decline in the performance of State Trading Corporation in recent years ;

(b) if so, the reasons thereof ; and

(c) the measures Government have taken to improve and streamline the Corporation ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASEKHAR SINGH) : (a) No, Sir.

(b) Does not arise.

(c) The Government continuously monitors the functioning of STC. In order to enable STC to discharge its role as a premier trading organisation, STC has been directed to evolve a procedure for monitoring imports to ensure that these are at internationally competitive prices and are supplied to consumers at lowest possible price. With regard to exports, STC has been asked to take up the challenge in developing new markets and products, as well as to set itself a time frame in which it would penetrate identified thrust markets with carefully chosen commodities.

**Licences for Opening of New Branches of Gramin Banks to NABARD**

7051. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether consequent upon the transfer of the functions of supervision of the Gramin Banks to the National Bank of Agriculture and Rural Development, the opening of the branches and issues of licences for them has also been transferred to this bank by delinking from Reserve Bank of India ;

(b) if so, the date with effect from which this has been done ;

(c) whether there is any proposal to transfer from Reserve Bank the function of issuing of licences for opening

of new branches of the Gramin Banks to NABARD, so as to avoid the duality of control and authority ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY) : (a) and (b). No, Sir. Reserve Bank of India continues to issue licences to Regional Rural Banks in consultation with National Bank for Agriculture and Rural Development under section 23 of the Banking Regulation Act, 1949.

(c) No, Sir.

(d) Question does not arise.

**Validity of Alumina-Aluminium Complex, Orissa**

7052. SHRI GIRIDHAR GOMANGO: Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the initial estimated cost of the Alumina-Aluminium complex, Orissa, component-wise ;

(b) whether the present cost of the Alumina-Aluminium Complex, has been increased substantially ;

(c) if so, the reason for such high increase thereof, component-wise ;

(d) the interest paid for the loan from the French Company so far and whether the interest is also included in the increased expenditure ; and

(e) keeping in view the low demands of the aluminium, high project cost, the action his Ministry propose to take to make the project viable and profitable ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) to (c). The original estimated cost (at first Quarter 1980 price level) and the Revised Cost Estimates (under consideration) component-wise, for Alumina-Aluminium Complex are as follows :

(Rupees in crores)

	Original estimated cost (at first quarter 1980 price level)	Revised estimated cost
Mines	69.60	82.9
Alumina	336.60	676.5
Aluminium Smelter	410.40	480.2
Captive Power Plant	408.80	747.5
Port Facilities	17.00	29.4
	1242.40	2226.5

The capital cost estimates of the project have been updated, taking into account the progress of implementation of the project and the actual commitments so far made. The reasons for increase in the cost are escalation in prices,

scope change, quantity variation and taxes and duties.

(d) The interest payable on Euro-dollar loan and French credit during the